

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4405
ANSWERED ON:21.12.2011
DEVELOPMENT OF IBAI
Bishnoi Shri Kuldeep

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has taken any steps to evolve policy guidelines for planned development of the Indian business aviation industry taking into account taxation infrastructure and regulatory issues;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps taken to resolve problems being faced by the aviation industry?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (d) Policy guidelines for development of infrastructure such as airports and on regulatory issues have already been laid down. On the tax burden affecting the aviation industry, Ministry of Civil Aviation has taken up the matter with State Governments, particularly for reducing the value added tax on Aviation Turbine Fuel. Certain new initiatives proposed for inclusion in the 12th Five Year Plan such as setting up National Aviation University would contribute to the development of Aviation industry in the country.